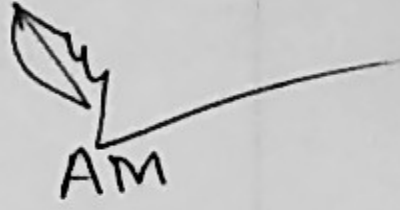
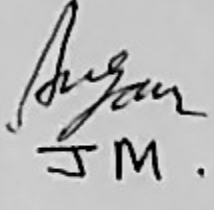
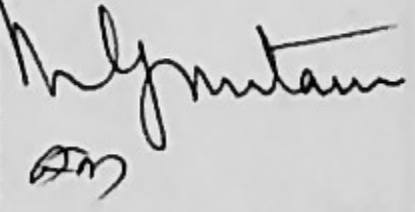
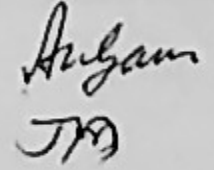


IN THE CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH
ORDER SHEET

O.A / MA / RA / CP NO. 978 OF 2007

Applicant/s C. P. Yadav Respds. U.O.T & O.S.

Advocate for Applicant/s V.K. Goel / V.K. Singh Advocate for Respondent/s _____

Notes of the Registry	Orders of the Tribunal	Sheet No 09
<u>H.O.R</u> OA Admitted on 24/10/08 Vakalatnama filed by Shri S. C. Mishra, Adv for resdts No. 4 on 25.9.08. Memo of appearance by Shri S. Singh, Adv for resdts 1 to 5 on 20/11/08. Affidavit / objection is filed on behalf of resdts by Shri S. Singh, Adv on 30/10/08 with MP 113/08 Affidavit on record. MP 114/08 Dismiss the O.A. Counter Affidavit filed on 26/2/08 along with MP 1817/08 Condone the delay Affidavit on behalf of resdts filed on 27/2/08 along with MA 1969/08 Affidavit on record. MA 1970/08 Deletion at Resdts No. 5. No Referee received. R.K. Singh 3/12/09	17/09/09 Hon'ble Mr. A.K. Gaur, JM Hon'ble Mr. D.C. Lakha, AM Learned counsel for the applicant has sent illness slip. Shri S.C. Mishra, counsel for respondents is present. Adjourned. List on 08/12/09 for hearing.  AM  JM. SV/- 8-12-2009 (27) Hon'ble Mr. A.K. Gaur, JM Hon'ble Mrs. Mangulika Gaur, AM Mr. V.K. Goel has already expired. Sh. V.K. Singh ^{who has also been} engaged as counsel for applicant. List has been revised. None appears for applicant. It appears that the applicant has lost interest in prosecuting the matter. The O.A. is dismissed for default and non-prosecution.  AM rv  JM	

Contd. On Sheet No. _____